COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 231 OF 2018 & IA NOS. 1679 & 1680 OF 2018

Dated: 12th December, 2018

In the matter of:

Jaiprakash Power Ventures Limited Appellant(s) Versus Madhya Pradesh Electricity Regulatory Commission & Respondent(s) Ors.

<u>ORDER</u>

The Bench did not assemble today.

As agreed by the learned counsel appearing for the parties, list the

matter on 14.01.2019.

PS/Court Master/PA

vt/pk